

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 96 of 2016 (SZ)

Applicant(s)

Respondent(s)

Francis
30/86A Akkivilai Veedu, North Street
Kanyakumari District

Vs. The District Collector
Kanyakumari District and others

Legal Practitioner for Applicant(s)

Legal Practitioner for Respondents

Mr.M.P.Hariprasad

Mr.E.Manoharan for R1
M/s.R.Saravana Kumar,
E.Veda Bagath Singh, J.Raja Rao,
U.Sriram for R-3 to R-6
Mrs.Rita Chandrasekar for R2
Mr.S.Parameshwaran Nair
for R7 & R8

Note of the Registry	Orders of the Tribunal
Item No.9	<p>Date: 28th November, 2017</p> <p>There is no representation for the applicant. Though notice was served on respondent no.9 by Registered Post and Acknowledgement Due, respondent no.9 has not appeared or filed any reply. The respondent no.9 is called absent and set exparte. The applicant shall file rejoinder, if any, within two weeks.</p> <p>List the matter for final arguments on 11.1.2018.</p> <p>....., JM (Justice M.S.Nambiar)</p>